

**SINGH DEO) :** (a) to (c) Brig. Jagir Singh (Retd) was arrested at Palam Airport on 20th July, 1984 and FIRs have been lodged against him. The question of stoppage of his pension can be considered only after the charges are proved in a Court of Law.

Copies of relevant provisions of the Pension Regulations for the Army are Laid on the table of the House (Placed in Library. See No. LT 8603/84)

**Delay in Construction of Blanket Unit of Ordnance Clothing Factory, Shahjahanpur**

**3729. SHRI JITENDRA PRASADA :** Will the Minister of DEFENCE be pleased to state :

(a) whether the work on the Blanket Unit at the Ordnance Clothing Factory, Shahjahanpur has been delayed considerably;

(b) the date that had been fixed for completing the construction of this Unit and the likely date now by which the Unit will start function ?

(c) the reasons for delay in completing the Unit; and

(d) the persons responsible for delay and the action taken by Government against the erring officials ?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) :** (a) to (d) A project for augmenting the capacities in the Ordnance Clothing Factory, Shahjahanpur, for manufacture of Blankets for the Army, from 30,000 Nos. to 2 lakh Nos. per annum, was sanctioned by Government in August, 1981. The preliminary project Report had assumed a time-frame of 18 months for the Civil works. Later, based on the detailed design and estimates of civil works, the Military Engineering Service indicated a time-frame of 30 months at the time of issue of Administra-

tive Approval in June, 1982. The civil works are proceeding satisfactorily and the project is expected to be completed by March, 1985. Meanwhile, production has been progressively stepped from 47,000 Nos. in 82-83, to 64,000 Nos. in 83-84, with a target of 89,000 Nos. for the current year. The augmented capacity of 2 lakhs Nos. is expected to be reached from December 1985 onwards

**Setting up of a Regional Office of S.B.I. at Siliguri in Darjeeling**

**3730. SHRI ANANDA PATHAK :** Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any representation regarding setting up of a Regional Office of the State Bank of India at Siliguri in Darjeeling District;

(b) if so whether Government have taken any decision to give the clearance for the same; and

(c) the date by which the said Regional Office is likely to be set up ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) Yes, Sir.

(b) and (c) The matter is under consideration in consultation with the State Bank of India.

**Budgetary Deficit of Central and State Governments**

**3731. SHRI BAJU BAN RIYAN :** Will the Minister of FINANCE pleased to state :

(a) the total budgetary deficit of Central and State Governments during the last five years ; and

(b) the impact of huge deficit on our economy ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) A statement is attached.

(b) It is difficult to isolate the impact of budgetary deficit on the economy since this depends upon the state of overall liquidity and also the use to which the resources are put. The amount of budgetary deficit is determined keeping in view the liquidity requirements of the economy within the framework of reasonable price stability.

#### Statement

#### Budgetary Deficit of the Central and State Governments

(Rs. crores)

	Centre	States <sup>1</sup>	Total
1979-80	2,427	228	2,655
1980-81	2,576	874	3,450
1981-82	1,392	1,127	2,519
1982-83 <sup>2</sup>	1,655	694	2,349
1983-84 (Provisional) <sup>3</sup>	1,431	718	2,149

1. Excludes Jammu & Kashmir and Sikkim, who do not bank with Reserve Bank of India.

2. Adjusted for Rs. 1.743 crores of medium-term loan given by the Centre to the States for clearing their deficits as on March 31, 1982.

3. Adjusted for Rs. 400 crores of medium-term loan given by the Centre to the States for clearing a part of their overdrafts as on March 31, 1983.

Import of soda ash to Save Small Scale Soap and Detergent Unit from Extinction

3732. SHRI KRISHNA CHANDRA HALDER : Will the Minister of COMMERCE be pleased to state :

(a) whether he has received a representation dated 18 July, 1984 from the Tamil Nadu Small Scale Soap and Detergent Manufacturers' Association, Madras ;

(b) whether they have pointed out to the acute scarcity of soda ash in the market and the steep increase in the price of the material ; and

(c) the steps Government are taking to save these small scale soap and detergent units from extinction by importing adequate quantity of soda ash ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) Yes, Sir. The Tamil Nadu Small Scale Soap and Detergent Manufacturers Association, Madras have represented that there is scarcity of soda ash in the market.

(c) In terms of the Import & Export Policy (Vol. I), 1984-85 soda ash is already allowed for import under Open General Licence by Actual Users (Industrial), and by Export Houses/Trading Houses against REP/Additional licences, as per policy for sale to Actual Users (Industrial) in both cases subject to Actual User condition.

Removal of Workmen Directors from Bank Boards

3733. SHRI PITAMBAR SINHA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken a decision to remove workmen directors from bank boards ;